

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No, Sir.

(b) and (c). Do not arise.

EMPLOYEES OF SURVEY OF INDIA DEPARTMENT

853. Shri N. B. Chowdhury: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether employees of certain categories in the Survey of India Department are governed by Factory Act and Industrial Disputes Act; and

(b) if so, what is their number?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) Class III	417
Class IV	327

CLASS IV EMPLOYEES (SURVEY OF INDIA)

854. Shri N. B. Chowdhury: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that Class IV employees of Eastern Circle of Survey of India at Shillong are not paid Shillong Compensatory Allowance; and

(b) whether other classes of employees have been given this allowance?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) Yes, Sir.

UPLIFT OF Adivasis

855. Shri Sanganna: Will the Minister of Education be pleased to state:

(a) whether the Nikhil Utkal Kui Samaj Union in Phulbani District (Orissa) has submitted a scheme of Rs. 1,22,270 for the uplift of Adivasis for transmission to the Central Social Welfare Board; and

(b) if so, the decision taken by Government in the matter?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The

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Nikhil Utkal Kui Samaj Union has submitted the scheme direct to the Central Social Welfare Board.

(b) Does not arise. In view of the fact that the 'uplift of Adivasis' does not fall within the purview of the Board, it has supplied the Union with literature indicating the fields of welfare activities for which voluntary organisations can apply for financial assistance and has requested them to submit a fresh application in the light of the information given.

WELFARE EXTENSION PROJECTS

856. Shri R. S. Lal: Will the Minister of Education be pleased to state the number of Welfare Extension Projects (Statewise) inaugurated on the 15th August, 1954?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Attention is invited to reply to Starred Question No. 1264, given on 23rd September, 1954, in the House.

ARREARS OF INCOME-TAX

857. Shri Sanganna: Will the Minister of Finance be pleased to state:

(a) the outstanding arrears of income-tax pending realisation in each circle of the Orissa State; and

(b) the number of revenue certificates issued by Government during the years 1952-53, 1953-54 and 1954-55 (so far) for realisation of income-tax?

The Deputy Minister of Finance (Shri M. C. Shah): (a) and (b). The information has been called for and will be laid on the Table of the House when received.

INTER-VARSITY YOUTH FESTIVAL

858. Shri S. N. Das: Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government have decided to hold an Inter-Varsity Youth Festival in Delhi; and

(b) if so, the important features of its programme?